

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL GALLARIE AGENCIES PVT. LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GLOBAL GALLARIE AGENCIES PVT. LIMITED
2.	Date of incorporation of corporate debtor	29th July, 2006
3.	Authority under which corporate debtor is incorporated / registered	ROC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2006PTC163411
5.	Address of the registered office and principal office (if any) of corporate debtor	Swastik High Point Gloria, Devchand Housing Compound, Next to Arihant Plaza, Ghodbunder Road, Ovla, Thane West-400607
6.	Date of closure of Insolvency Resolution Process	03/06/2018
7.	Liquidation commencement date of corporate debtor	03/07/2023 (Order received on 11/07/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Dhiren S Shah IBBI/IPA-001/IP-P00220/2017-18/10419
9.	Address and e-mail of the liquidator, as registered with the Board	B 102 Bhagirathi Niwas, Near Natraj Studio, Sir M V Road, Andheri (East), Mumbai-400069 Email- dss@dsshah.in
10.	Address and e-mail to be used for correspondence with the liquidator	702 Matushree Apartment, Near Natraj Studio, Sir M V Road, Andheri (East), Mumbai-400069 Email- liqglobal@gmail.com
11.	Last date for submission of claims	03/08/2023

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the **GLOBAL GALLARIE AGENCIES PVT. LIMITED** on **03/07/2023 (Order received on 11/07/2023)**.

The stakeholders of **GLOBAL GALLARIE AGENCIES PVT. LIMITED** are hereby called upon to submit their claims with proof on or before 03/08/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : SD/- Dhiren S Shah
Date and place : 13/07/2023, Mumbai